

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No. HHC/Admn. 16(34)74-V-

Dated: Shimla the 10th July, 2026

NOTIFICATION

In exercise of the powers vested in it under Section 16(2) of the Advocates Act, 1961 read with Rule 4 of the "High Court of Himachal Pradesh (Designation of Senior Advocates) Rules, 2025", the High Court of Himachal Pradesh has been pleased to designate the following Advocates as **Senior Advocates** with immediate effect:

1. Mr. Ajay Chandel (HIM/73/2000)
2. Mr. Akhil Sain Chopra (HIM/79/1992)
3. Mr. Arvind Sharma (HIM/100/1997)
4. Mr. Deepak Gupta (HIM/81/2004)
5. Mr. Desh Raj (HIM/177/2006)
6. Mr. Karan Singh Kanwar (HIM/47/2005)
7. Mr. Manoj Pathak (HIM/78/1999)
8. Mr. Onkar Nath Jairath (HIM/94/1988)
9. Mr. Rahul Gupta (HIM/56/1990)
10. Mr. Ram Murti Bisht (HIM/65/1982)
11. Mrs. Shubh Mahajan (HIM/73/1981)
12. Mr. Sumeet Raj Sharma (HIM/77/2001)
13. Mr. Surender Kumar Sharma (HIM/220/2003)
14. Mr. Vikas Rathore (HIM/26/1998)
15. Mr. Vikrant Thakur (HIM/109/2007)

BY ORDER
HIGH COURT OF HIMACHAL PRADESH

Endst. No. HHC/Admn. 16(34)74-V-963-976

Dated: 10.07.2026

Copy forwarded for information to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Principal Private Secretary to the Hon'ble Chief Justice, High Court of Himachal Pradesh, Shimla-171001.
3. The Secretary, Bar Council of India, New Delhi.
4. The Secretary, Bar Council of Himachal Pradesh, Shimla.
5. The President, High Court Bar Association, Shimla, H.P.
6. The Registrar Generals of All the High Courts of India.
7. All the above named Senior Advocates for information & necessary compliance in terms of Rule 5 of "The High Court of Himachal Pradesh (Designation of Senior Advocates) Rules, 2025".
8. All the Additional Registrars of this Registry.
9. All the Secretaries to the Hon'ble Judges of this High Court.
10. The Secretary/Private Secretary/P.As. to the Registrar General/Registrar (Vigilance & Protocol)/Registrar (Rules, IT & Recruitment)/Registrar (Judicial)/Registrar (Admn., GAD and Judges Branch)/Secretary (HPHCLSC), Central Project Coordinator/Registrar(Accounts)/Registrar (Estt.), High Court of Himachal Pradesh.
11. The Deputy Registrars/Assistant Registrars/Court Masters/ Section Officers/Private Secretaries/Protocol Officer/Estate Officer/Public Relation Officer/Chief Librarian of this Registry.
12. The Section Officer (Computer branch) of this Registry for conversion of the same into digital form on Gazette Website.
13. The NIC Coordinator, High Court of Himachal Pradesh for uploading the notification on the High Court website.
14. Guard File.


Registrar General 10.07.26.